NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 106(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Anil Dwarika Prasad Agarwal V/s. M/s. Mahamaya Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ASMISM AGAKWAL Adv Pehitiener J HRAUL

2. HARLEEN KAUR Adv Pehitiener J HRAUL

3. R.K. Gupta; Adv.

4. Swaralysi DebRay J Respondents J & DebRay

5. Sandeep Aggarwal.

Order

Order

Both parties have been directed to explore the possibility of settlement. Re-notify this case for final argument.

- Failing a settlement, this case will be taken up for disposal of pending CAs as well as for final arguments in the main petition.
- List the matter on 18.07.2016 at 2.00 p.m.

Salp ~ (fina Malhotra) Member Judicial

(Ř.Varadharajan) Member Judicial

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